

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 12.10.2018 (Friday)**

**Court - III**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 626 of 2018	Corporation Bank Vs Anuj Jain, RP of Jaypee Infra tech Ltd & Ors	Jagriti Mahajan	
2.	Comp. App (AT) (Ins) No. 627 of 2018	V. Chiranjiv & Co. Vs. Wiltan Telmag (India) Pvt. Ltd.	Arunav Patnaik	
3.	Comp. App (AT) (Ins) No. 628 of 2018	Shekhar Resorts Ltd. Vs. Oriental Bank of Commerce & Anr.	K.G. Verma	
4.	Comp. App (AT) (Ins) No. 633 of 2018	Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors.	Niraj Kumar	
5.	Comp. App (AT) (Ins) No. 634 of 2018	Rajesh Arora Vs. Sanjay Kumar Jaiswal	Ruchin Midha	
6.	Comp. App (AT) No. 345 of 2018	Vis-Ram Financial Services Pvt. Ltd. Vs. Metafilms (India) Ltd. & 33 Others.	Arnav Dash	

**For Admission (After Notice)**

7.	Comp. App (AT) (Ins) No. 554 of 2018	Universal Woollen Mills Vs. Winsome Yarns Ltd.	Hemant Kothari	
8.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors.	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)

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11/10/18

*[Handwritten Signature]*  
By Order  
11.10.18  
Joint Registrar